# GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 391 TO BE ANSWERED ON 12.12.2018

#### **REMOVAL OF WOMEN COACHES**

## 391. SHRI K.C. VENUGOPAL:

### Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has decided to stop the unreserved coaches exclusively for women in long-distance trains and set-aside a few seats for women as practised in buses;
- (b) if so, the reasons therefor;
- (c) whether the Railways has decided to remove such coaches from LHB coaches and if so, the reasons therefor;
- (d) the manner in which the railway plans to ensure safety of women in the general coaches; and
- (e) whether the Government is ready to continue the *status quo* in all trains including those using LHB coaches and if so, the details thereof?

#### ANSWER

#### MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 391 BY SHRI K.C. VENUGOPAL TO BE ANSWERED IN LOK SABHA ON 12.12.2018 REGARDING REMOVAL OF WOMEN COACHES

- (a) to (c) & (e): In the LHB rakes, under slung power car with sitting on top has been manufactured in which there is a provision for providing accommodation for persons with disability, guard and 30 passengers. Accommodation for female passengers will be earmarked after these coaches are put in regular service.
- (d): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains and security of railway tracks, tunnels and bridges are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP in providing better protection and security of passenger area and passengers and for matters connected therewith.

Besides, the following steps have been taken by the Railways to ensure security of rail passengers including security of women in general coaches:

- i. On vulnerable and identified routes/sections, Railway Protection Force escorts are provided in 2500 trains (on an average) daily, in addition to 2200 trains wherein escorts are provided by Government Railway Police of different States daily.
- ii. To provide round the clock security related assistance to passengers, All India Security Helpline No. 182 is operational

- through Divisional Security Control Rooms of Railway Protection Force across Indian Railways.
- iii. Through various social media platforms viz. twitter, facebook etc., Railways are in regular touch with passengers including women passengers to enhance security of passengers and to address their security concern.
- iv. Drives are conducted against entry of male passengers for entering into compartments reserved for women passengers and persons apprehended are prosecuted as per law.
- v. Ladies Special trains running in Metropolitan cities are being escorted by lady RPF personnel. In other trains, where escorts are provided, the train escorting parties have been briefed to keep extra vigil on the lady passengers travelling alone, ladies coaches en-route and at halting stations.
- vi. Railways has planned to provide CCTV system in all running passengers trains.
- vii. Liaison is made by RPF with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains.

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